

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-05/ND/2023

IN THE MATTER OF:

Smt. Usha Aggarwal

...PETITIONER

Vs.

Union Bank of India

...RESPONDENT

Section

U/s 94(1) of IB Code, 2016

Order delivered on 07.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:

For the RP

**:Adv. Abhinav Tyagi and Mr.
Hemant Sethi, RP**

For the Respondent

**:Mr. Vishnu Jaysaval Adv for Mr.
Samarendra Kumar Adv.**

ORDER

IA/1820/2023

Ld. Counsel for the RP is present and sought time to file their reply to the report. Ld. Counsel for the RP undertakes to provide the copy of the report to the Union Bank of India. List the matter on **08.03.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)